GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2553

TO BE ANSWERED ON MARCH 17, 2022

AVAILABILITY OF HOUSES UNDER PMAY-U

NO. 2553. SHRIMATI SUNITA DUGGAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of houses sanctioned under PMAY-U till now, Statewise;
- (b) whether some analysis claim that houses under Pradhan Mantri Awas Yojana (PMAY-U) are insufficient in quantity and that some of them may be either unaffordable or unviable for those who need the most; and
- (c) if so, the details thereof and the step taken by the Government to provide housing for all?

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a): State/ Union Territory (UT)-wise details of number of houses sanctioned under Pradhan Mantri Awas Yojana-Urban (PMAY-U), as on 28.02.2022, are at Annexure.
- (b)& (c): 'Land' and 'Colonization' are State subjects. However, in pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA)is implementing PMAY-U since 25.06.2015 for giving Central assistance to States/ UTs for providing all-weather pucca houses to all eligible urban households.

PMAY-U addresses affordable housing requirement in urban areas through four verticals: (i) Beneficiary-led individual house construction or enhancement (BLC) (ii) Affordable Housing in Partnership (AHP) (iii) Credit-Linked Subsidy Scheme (CLSS) and (iv) "In-Situ" Slum Redevelopment (ISSR).

States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing for eligible beneficiaries. Total assessed demand of houses reported by States/ UTs under the scheme is 112.24 lakhs.

Based on the project proposals submitted by the States/ UTs, more than 115 lakh houses have been sanctioned across the country;out of which 55.45 lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/ grounding.

State/ UT- wise details of number of houses sanctioned under PMAY-U

As on 28.02.2022

	<u> </u>	AS ON 28.U2.2U22
Sr. No.	States/ UTs	Number of Houses Sanctioned
1	A&N Island (UT)	603
2	Andhra Pradesh	20,44,345
3	Arunachal Pradesh	9,103
4	Assam	1,68,132
5	Bihar	3,65,333
6	Chandigarh (UT)	1,523
7	Chhattisgarh	3,09,914
8	UT of DNH & DD	8,543
9	Delhi (NCR)	26,646
10	Goa	3,537
11	Gujarat	8,97,338
12	Haryana	1,58,138
13	Himachal Pradesh	12,596
14	J&K (UT)	48,800
15	Jharkhand	2,35,240
16	Karnataka	6,89,046
17	Kerala	1,41,304
18	Ladakh (UT)	1,322
19	Lakshadweep (UT)	-
20	Madhya Pradesh	8,73,277
21	Maharashtra	13,94,064
22	Manipur	56,042
23	Meghalaya	5,174
24	Mizoram	39,997
25	Nagaland	32,331
26	Odisha	2,06,490
27	Puducherry (UT)	16,335
28	Punjab	1,14,301
29	Rajasthan	2,29,870
30	Sikkim	628
31	Tamil Nadu	7,24,993
32	Telangana	2,37,097
33	Tripura	91,800
34	Uttar Pradesh	17,40,796
35	Uttarakhand	62,911
36	West Bengal	5,61,209
Total		1,15,08,778